

**GOVERNMENT OF INDIA
CULTURE
LOK SABHA**

UNSTARRED QUESTION NO:1930

ANSWERED ON:11.12.2008

EVENTS AT HISTORICAL MONUMENTS

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Will the Minister of CULTURE be pleased to state:

- (a) whether the Archaeological Survey of India (ASI) permits use of protected monuments for the conduct of certain events on payment;
- (b) if so, the criteria fixed for giving permission for use of such sites;
- (c) the details of events for which ASI gave permission during the current financial year; monument-wise; and
- (d) the revenue earned by ASI from such events during the said period?

Answer

MINISTER OF TOURISM AND CULTURE(SHRIMATI AMBIKA SONI)

- (a)&(b) The Archaeological Survey of India permits use of specific protected areas of selected centrally protected monuments/ sites for holding cultural events of a high standard, preferably classical music,dance and drama.A copy of guidelines issued by the Archaeological Survey of India in this regard is at Annexure-I.
- (c) The information is at Annexure-II.
- (d) Revenue amounting to Rs.33.70 lakhs has been earned during the said period.